

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 210 of 2013

Dated : 10th March, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Matrix Power Pvt. Ltd. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. K.L.D.S. Viwober
Mr. K.V. Mohan
Mr. K.V. Balakrishnan

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **11th April, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**